

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/80/2020



This the 17th day of May, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

1. Yasmeen Ruksena aged 30 years, D/o Shri Mohd. Amin Wani, R/o Janakpur, Dachhan, District Kishtwar.
2. Vijay Kumar, aged 32 years, S/o Shri Om Prakash, R/o Sounder, Dachhan, District Kishtwar.
3. Kewal Krishan aged 32 years, S/o Shri Ashok Kumar, R/o Village Janakpur, Dacchan, District Kishtwar.
4. Satish Kumar, aged 38 years, S/o Shri Shambu Nath, R/o Panjdhara Dachhan, District Kishtwar.

.....Applicants

(Advocate: Mr. M P Sharma-Not Present)

Versus

1. Union Territory of J&K through Commissioner/Secretary to Government Rural Development Department, Civil Secretariat, Jammu.
2. District Development Commissioner, Kishtwar.
3. Director, Rural Development Department, Jammu.
4. Assistant Commissioner Development Kishtwar (District Programme Co-ordinator MGNREGA).
5. Block Development Officer, Block Dachhan.

.....Respondents

(Advocate: Mr. Amit Gupta)

O R D E R
[O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

TA No. 61/80/2020 arises out of WP (C) No. 36/2020 and pertains to Mahatma

Gandhi National Rural Employment Guarantee Act Scheme (MGNREGA). This Tribunal does not have any jurisdiction in these matters. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Jammu.



(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)